



2025:DHC:10473-DB



\$~30

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 6423/2024**

SHARMILA

.....Petitioner

Through: None

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Vivek Sharma, SPC

Mr. Ajay Pal, Law Officer, Mr. Athurv, Insp
and Mr. Inderpal for CRPF

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

24.11.2025

%

C. HARI SHANKAR, J.

1. There was no appearance on behalf of the petitioner on the last date of hearing. There is no appearance on behalf of the petitioner today either.

2. The petition is disposed of for default and non-prosecution.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

NOVEMBER 24, 2025/AR